

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**  
**Jammu, the 19<sup>th</sup> November, 2024**

S.O .- **542** In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita (BNSS), 2023, the Government hereby appoint Officers as mentioned in Annexure- A to be the Executive Magistrate(s), who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Ganderbal.

**By Order of the Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government,

No. LAW- Powr/26/2022-10  
Copy to the:- .

Dated :- 19 -11- 2024

1. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government Revenue Department
4. Deputy Commissioner, Ganderbal. This is with reference to letter No. DCG/Estt/F-10-II/7414534 Dated:- 14-11-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

  
**Deputy Legal Remembrancer**  
Department of Law, Justice and P.A

**Annexure- A to SO. 542 of 2024 Dated:- 19 -11-2024**

S.No	Name of the Officer S/Shri	Place of Posting
1	Shahid Iqbal Lone	( Reader) DC Office Ganderbal
2	Rafeeq Ahmad Wani	(ARA) DC Office Ganderbal
3	Farhad Qadri	NT Ganderbal
4	Mudasir Sidiq Dar	NT Wakura
5	Mohd Yousuf Lone	NT Sheerpathri
6	Faheem Nazir	NT Safapora
7	Liyaqat Ali	NT Lar
8	Mohd Afzal Shah	NT Manigam
9	Mohd Shafi Shah	NT Plang
10	Majid Ali Khan	NT Lar
11	Tasaduq Hussain Shah	NT Gund
12	Irshad Ahmad Bhat	NT(PA to DC) DC Office Ganderbal

